

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT**

RAJYA SABHA

QUESTION NO 02.03.2010

ANSWERED ON

ACQUISITION OF LAND FOR INDUSTRIAL FACILITY .

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SHRI KAMAL AKHTAR

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING RURAL DEVELOPMENT be pleased to state :-

- (a) the details of agricultural lands acquired for providing industrial facility in Uttar Pradesh, Karnataka and Andhra Pradesh;
- (b) the details of land allotted to BPL Group in these States with concessions from these acquired lands, till date;
- (c) whether some of industrial groups instead of utilizing land as per guidelines and parameters have opted to sell them at hugely inflated prices;
- (d) if so, whether any enquiry into the matter has been proposed to be initiated against those defaulting groups; and
- (e) the measures taken to rehabilitate poor farmers who were displaced by such acquisitions?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI SISIR KUMAR ADHIKARI)

(a) to (e): The information is being collected from the State Governments of Andhra Pradesh, Karnataka and Uttar Pradesh and will be laid on the Table of the House on receipt.